## GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF CHEMICALS AND PETROCHEMICALS **RAJYA SABHA UNSTARRED QUESTION No - 985** ANSWERED ON- 29/07/2025

## **REHABILITATION OF BHOPAL GAS VICTIMS**

985 DR. V. SIVADASAN :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

a. whether the Union Government has set up the Empowered Commission for rehabilitation of Bhopal Gas Victims as promised earlier, if so, the activities undertaken by the commission;

b. the amount of money allocated to the welfare and rehabilitation of Bhopal Gas victims in the budget for the last five years, year-wise; and

c. the amount given to ensure the welfare of the gas affected people of Bhopal, the details thereof, year-wise for the last five years?

## ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) No sir. However, the relief and rehabilitation work for the victims are being carried out by the Office of Welfare Commissioner, Bhopal as well as by the Bhopal Gas Tragedy Relief & Rehabilitation Department of the Government of Madhya Pradesh.

(b) & (c) Accordingly, for the welfare of the Bhopal gas victims, budgetary provisions have been made by the Union Government as well as State Government of Madhya Pradesh. The amount allocated in the budget and utilized for the welfare of the gas affected people of Bhopal during the last five years, is as under:

(Rs. in Crores)

S.No.	Financial Year	Allocation by Union Government	Allocation by State Government of Madhya Pradesh	Total allocation by Union and State Government	Total utilization by Union and State Government
1	2020-21	15.00	21.37	36.37	31.69
2	2021-22	11.75	31.77	43.52	41.79
3	2022-23	15.66	30.40	46.06	43.73
4	2023-24	9.66	36.19	45.85	44.19
5	2024-25	9.00	36.19	45.19	26.46

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